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WA-2948-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 27th OF OCTOBER, 2025

WRIT APPEAL No. 2948 of 2025

SHIV KUMAR CHOUBEY

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Yogesh Mohan Tiwari - Advocate for appellant.

Shri B.D. Singh - Deputy Advocate General for respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned counsel appearing for appellant seeks leave to withdraw the appeal. He however, prays that appellant be given some reasonable time to join the place of posting.

2. Appeal is dismissed as withdrawn.
3. Appellant shall join the place of posting on or before 06.11.2025.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

m/-